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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 677/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Shailesh G. Bhardwaj  
V/s.  
Bilcare India Pvt. Ltd & Ors

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Shailesh Bhardwaj	for Respondent	Bhardwaj
2)	Pankaj Jaiswal	for Respondent	
3)	Pankaj Jaiswal	for Respondent	Bhardwaj
4)	Suhail Bhatia	for Respondent	
5)	Atul Yadav	(director of co.)	Yadav
		for Respondent	
		(director of co.)	

ORDER

CP No. 677/241-242/NCLT/MB/MAH/2017

Petitioner's side is absent. Respondent is present.

List this matter on 01.03.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)